

**Payment of Bonus to the Civilian Employees Working in Defence**

\*353. SHRI S. M. BANERJEE : Will the Minister of DEFENCE be pleased to state :

(a) whether the All-India Defence Employees Federation has requested Government to refer the question of payment of Bonus to the civilian employees in Defence to the Committee which has been formed to review the working of the Bonus Act ; and

(b) if so, the reaction of Government in this regard ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). The communication referred to by the Hon'ble Member is not readily available. However, the question whether employees of Departmental Undertakings under the Ministry of Defence may be eligible for payment of bonus is being examined.

SHRI S. M. BANERJEE : In the consultative committee meeting of the Labour Ministry held on 24th July a resolution was passed by all sections of the Members present there demanding from the Labour Ministry, or rather the Labour Minister, that the matter should be referred to the Government for consideration. I want to know whether the hon Minister is aware of this fact. I want to know whether the Defence Ministry has also supported this case in view of the discrimination between public undertaking and Defence Ministry and the Department of Labour.

SHRI VIDYA CHARAN SHUKLA : As I said this is still under examination. The Department of Labour is processing this case. After the mutual consultations among various ministries concerned are over they will take up the matter before the Cabinet for the decision of the Cabinet. Only after that we will be able to indicate what action we are going to take in the matter.

**Utilisation of Loans from World Bank given to States**

\*354. SHRI C. R. CHANDRAPPAN : Will the Minister of FINANCE be pleased to state :

(a) whether the World Bank loans given to the various States during the last three years have remained unutilised ?

(b) if so, the amount of loans remaining unutilised and the reasons therefor ; and

(c) whether Government make any enquiry from the states from time to time about these loans ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) Out of loans/credits received from World Bank and the International Development Association for groundwater development, irrigation and farm mechanization in various states an amount of \$ 21 million has been utilised so far.

(b) These loans/credits are to be utilised over a number of years according to the phased programme for implementation of the projects. The amount of credits still to be drawn is \$ 303 million.

(c) Yes, Sir.

SHRI C. K. CHANDRAPPAN : There are press reports saying that due to some procedural difficulties, Government have failed to utilise these loans provided by the World Bank. How far are they true ?

SHRI YESHWANTRAO CHAVAN : We hope that utilisation will pick up as time passes, because in the earlier stages this takes certain preparatory work as this is a rather very complicated thing with institutional arrangements and other things. But as time passes, it will pick up speed.

SHRI C. K. CHANDRAPPAN : The Minister referred to initial difficulties. But if I may be permitted to say so, World Bank loans amounting to \$ 324 million for agricultural development have been with the Ministry unspent for three years. That is not due to initial difficulties.

SHRI YESHWANTRAO CHAVAN : It is not just a question of the Ministry having got the money and it has to be just thrown around. It has to be spent for proper purposes. It requires certain spending in each State. But I can say it is picking up. For example, only \$ 3.2 million were spent during 1970-71 ; it has gone